

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 25 MAY 1988

APPLICATION NO 573 / 87(F)

W.P. NO. _____

Applicant

Smt A. Venkatalakshamma

To

V/s

Respondent

The Senior Supdt of Post Offices,
South Division, B'lore & 2 Ors

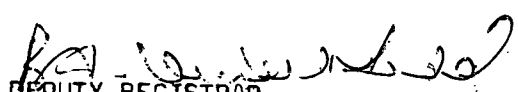
1. Smt A. Venkatalakshamma
Postal Assistant
Jayanagar Head Post Office
Bangalore - 560 041
2. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage
Sreenivasanagar II Phase
Bangalore - 560 050
3. The Senior Superintendent of
Post Offices
South Division
Bangalore - 560 041

4. The Post Master General
Karnataka Circle
Bangalore - 560 001
5. The Director General of Post Offices
New Delhi - 110 001
6. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/~~INTERIM ORDER~~
passed by this Tribunal in the above said application on 24-5-88

Encl : As above


DEPUTY REGISTRAR
(JUDICIAL)

dc-

4/5/88
K. R. Srinivasan
26-5-88

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. 573 of 1987 (F)

Applicant

Smt A. Venkatalakshamma

Advocate for Applicant

M. Raghavendra Achar

Respondent

v/s The Sr. Supdr of post offices,
South Divn, B'lore & 2 om

Advocate for Respondent

M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
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TRUE COPY

Order
A mandamus at 119-3-87.
In pursuance of order
of the Supreme Court, the
applicant is being paid
regular pay from the
date of her regular
appointment. Her claim
for equal pay before her
regular appointment
has no merit. We therefore
dismiss the application.
No costs.

Sd/-
24/3/1988

Sd/-
24/3/87
(14)

DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE